

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-532**

CA (CAA) No. - 14/230/232/ND/2020 (1st motion)

**IN THE MATTER OF:**

M/s Mamram Pvt Ltd and M/s Yuma Pvt Ltd

....Applicant

**SECTION**

U/s 230-232

**Order delivered on 14.07.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (JUDICIAL)**

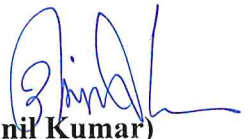
**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to **12.08.2021**.

  
(Anil Kumar)  
Fee (Court Officer, C-V)